

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

33. C.P. 1218/(MB)2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (T)

SMT. SUCHITRA KANUPARTHI
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2021**

NAME OF THE PARTIES: Shri Vallabh Soni

Vs.

Enzo Chem Laboratories Private Limited

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

Due to paucity of time the matter is adjourned to 06.08.2021.

Sd/-
RAJESH SHARMA
Member (Technical)
/NP/

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)